NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T.v.P. Sai Vihani Nu S. mukundan

Councu. M.
Petitioner

M. v.P. Jai VII

2) K. RAMBAMY

Course for Responses

GN. MOHAN KOMAR

ORDER

Counsel representing both the parties are present and prayed time for submitting arguments as their senior counsel could not attend before the Tribunal today. Time enlarged at their request finally. Put up on 19.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)